NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH
SPECIAL BENCH

Item No. 35

MA 1544/ 2019 MA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021

In CP 1498/2019

CORAM:

SH. PRABHAT KUMAR SH. KULDIP KUMAR KAREER

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.11.2023**

NAME OF THE PARTIES: ITC LTD & ANR V/S HOTEL LEELA VENTURES LTD & ORS

Section 241(1) Sec. 244(1) of the Companies Act, 2013

ORDER

1. Ms. Tanya Chaudhary, Advocate a/w Ms. Alvina Godwin, Advocate i/b Bharucha & Partners appeared for the Petitioner no. 1.
2. Mr. Aveez Gazdar, Advocate i/b Veritas Legal appeared for the Respondent no. 1.
3. Mr. Rohit Gupta, Advocate i/b Khaitan & Co. appeared for the Respondent no. 16.
4. Mr. Ravi Kadam, Senior Advocate a/w Mr. Rohan Kadam, Advocate i/b Ganesh and Co. appeared for the Respondent nos. 2, 3.
5. Learned Counsels unanimously submits that arguments may take longer time and since this is special bench, list this matter on **21.12.2023** for hearing. Petitioner may file rejoinder, if any.

Sd/- **Sd/-**

PRABHAT KUMAR **KULDIP KUMAR KAREER**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna